

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER**

Dated Guwahati, the 24<sup>th</sup> May, 2024

**No. HC.V-94/2023/ 419 /Estt. ###** The following Class-IV employees are hereby promoted and appointed as **Usher** in the Principal Seat of the Gauhati High Court, in the Pay Band of Rs. 12000-52000/- (P.B.-1) with Grade Pay of Rs. 4400/- per month, plus other admissible allowances as per Rules, vice the vacancies mentioned against their names:

Sl. No.	Name & Designation	Vacancy against which appointed to
1.	Shri Vijay Kumar Rai, Court Attendant	Vice Shri Dibakar Deka promoted and appointed as Judicial Assistant w.e.f. 30-05-2023
2.	Shri Sankhadhar Roy, Court Attendant	Vice Shri Santosh Kumar Rai appointed as Darwan w.e.f. 07-08-2023 on own request
3.	Shri Dinesh Chandra Das, Court Attendant	Vice Shri Biren Medhi promoted to Record Assistant w.e.f. 19-10-2023
4.	Shri Pramod Kumar Rai, Court Attendant	Vice Shri Murari Kumar promoted to Head Usher w.e.f. 06-05-2024

Accordingly, the abovementioned employees are to submit their joining reports of their new assignment to the Establishment Section. Further, they shall be entitled to the pay and allowances of their promoted post with effect from the date(s) of their joining.

By Order,

*Sd/- Sunil Kumar Poddar*

**REGISTRAR GENERAL**

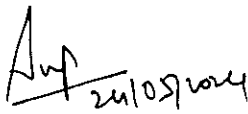
**Memo No.HC.V-94/2023/ 419<sup>A</sup> /Estt.**

Dated 24 -05-2024

**Copy for information and necessary action to:**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar,....., Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
9. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
10. The Deputy Registrar....., Gauhati High Court, Guwahati.
11. The Assistant Registrar....., Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup (M) Treasury, Guwahati.

15. The Private Secretary to Hon'ble Mr./Mrs. Justice ....., Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The Administrative Officer (Judicial), ....., Gauhati High Court, Guwahati.
18. The Court Officer-I/II, Gauhati High Court, Guwahati.
19. C.A. to Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
20. The employees concerned.
21. Order file.

  
**REGISTRAR GENERAL**  
B. D.  
24/05/2024